THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 21st March, 2018

No. HCM.II/184/2015/1186: In partial modification to the Notification No. HCM.II/184/2015/709 dated 5th March 2018, Hon'ble the Chief Justice (Acting) is pleased to transfer and post the following Judicial Officers as under:-

Sl. No.	Name	Present Posting	Now Transferred and Posted As
1	Shri Wanlura Diengdoh Meghalaya Higher Judicial Service	Member Secretary, Meghalaya State Legal Services Authority, Shillong.	Member Secretary, Meghalaya State Legal Services Authority, Shillong.
2	Shri Noor Ain Khan, Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, Ri-Bhoi District, Nongpoh & i/c West Jaintia Hills District, Jowai	District and Sessions Judge, East Khasi Hills District, Shillong

The above incumbent are to join their Office on 1st April, 2018.

By order,

REGISTRAR GENERAL

MemoNo.HCM.II/184/2015/1186-A Dated, Shillong 21st March, 2018 Copy for information to:-

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.

2. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the

* respective District Courts as per relevant Acts, Rules and Regulations, etc.

- 3. The Accountant General (A&E), Meghalaya, Shillong.
- 4. The Treasury Officer, Shillong
- The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar / Ampati for information.
- 6. Shri Wanlura Diengdoh, Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 7. Shri Noor Ain Khan, District & Sessions Judge, Nongpoh.
- 8. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 9. Office file

REGISTRAR GENERAL